

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 258 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

**NAME OF THE COMPANY: M/s K.G. Marketing Vs. M/s Suvidha Sign
Studios Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

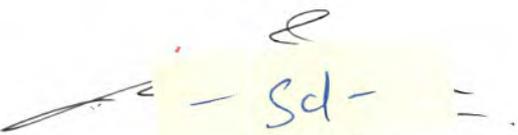
For the Petitioner (s) : Mr. Raj Vardhan, Advocate

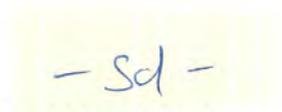
For the Respondent (s) : None

ORDER

Affidavit of service is stated to have been filed in the Registry, but it is still not before us. Let the same be placed before us.

For orders


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**